

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11017/50/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 15th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Rajeev Sharma, Judge of the Himachal Pradesh High Court, as a Judge of the Uttarakhand High Court and to direct him to assume charge of his office in the Uttarakhand High Court on or before 29th September, 2016.

my
15/9/16

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To


The Manager,
Government of India Press,
FARIDABAD

No. K. 11017/50/2016-US.II

Dated 15.09.2016

Copy to:-

1. Shri Justice Rajeev Sharma, Judge, Himachal Pradesh High Court, Shimla.
2. The Secretary to the Governor of Himachal Pradesh, Shimla.
3. The Secretary to the Chief Minister of Himachal Pradesh, Shimla.
4. The Secretary to Chief Justice, Himachal Pradesh High Court, Shimla.
5. The Chief Secretary, Government of Himachal Pradesh, Shimla.
6. The Registrar General, Himachal Pradesh High Court, Shimla.
7. The Accountant General, Himachal Pradesh, Shimla.
8. The Secretary to the Governor of Uttarakhand, Dehradun.
9. The Secretary to the Chief Minister of Uttarakhand, Dehradun.
10. The Secretary to the Chief Justice, Uttarakhand High Court, Nainital.
11. The Chief Secretary, Government of Uttarakhand, Dehradun.
12. The Registrar General, Uttarakhand High Court, Nainital.
13. The Accountant General, Uttarakhand, Dehradun.
14. The President's Secretariat, (CA.II Section), New Delhi.
15. PS to Principal Secretary to the Prime Minister, New Delhi.
16. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
17. PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US-I/S.O.(Desk).
18. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978